

F.No. 01(03)/Roster/CESTAT/2023-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 06.09.2023

ORDER NO. 159 of 2023

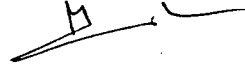
Hon'ble President is pleased to partially modify the roster order no. 101 for
CESTAT, New Delhi on 12.09.2023 as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 12.09.2023 at 2:30 p.m.	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	E/ROM/50343-50345/2023 in E/52070/2019 & E/52091-52092/2019 C.G.S.T. C. E. Udaipur vs. M/s. Sonex Marmo Grani Pvt. Ltd. & Divyam Marble Udyog & Sonex Marble Pvt. Ltd.

Note:


1. In the event of non-sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Hyderabad/New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 06.09.2023

ORDER NO. 160 of 2023


Hon'ble President is pleased to partially modify the roster order no. 101 for CESTAT, New Delhi on **15.09.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 15.09.2023 at 2:30 p.m.	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	ROA application no. E/ROA/50323/2023 in Appeal Diary No. 516272022 M/s. Rupa Zarda Factory vs. Commissioner of Central Excise & CGST, Jodhpur

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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F.No. 01(03)/Roster/CESTAT/2023-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 06.09.2023

ORDER NO. 161 of 2023

Hon'ble President is pleased to partially modify the roster order no. 101 for
CESTAT, New Delhi on 29.09.2023 as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 29.09.2023	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	ROA application no. ST/ROA/50441/2023 in Appeal Diary No. 521912022 Shri Mahesh Kumar Poonia vs. Commissioner of Central Excise & CGST, Jodhpur

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar